

# IN THE HIGH COURT OF SIKKIM



## ORDER SHEET

Writ Petition (C).....No. 17 of 2005

Tashi Wangdi Bhutia..... Petitioner / ~~Appellant~~

Versus

State of Sikkim & Others..... Respondents

Serial No. of Order	Date of Order	Order with Signature	Office Note as to action (if any) taken on Order
1.	20.06.2005	<p>Heard Mr. B. Sharma, learned Senior Counsel assisted by Mr. B. Pokhrel and Miss Rita Sharma, learned counsel for the petitioner and Mr. J. B. Pradhan, learned Government Advocate assisted by Mr. Karma Thinlay, learned Assistant Government Advocate for the State – respondents.</p> <p>Upon hearing Mr. B. Sharma, learned Senior Counsel as well as Mr. J. B. Pradhan, learned Government Advocate at some length, Mr. Sharma sought for some time so as to enable him to take instructions from his client. In view of it, the matter be listed tomorrow, i.e. on <b>21.06.2005</b> for necessary orders.</p> <p style="text-align: right;">             N. Surjmani Singh  <b>Chief Justice (Acting)</b> </p> <p style="text-align: right;">             (A. P. Subba)  <b>Judge</b> </p>	

At/



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2	21.06.2005	<p>Heard Mr. B. Sharma, learned Senior Counsel assisted by Mr. B. Pokhrel and Miss Rita Sharma, learned counsel for the petitioner as well as Mr. J. B. Pradhan, learned Government Advocate assisted by Mr. Karma Thinlay, learned Assistant Government Advocate for the State – respondents at some length.</p> <p>At the very outset, Mr. B. Sharma, learned Senior Counsel in his usual frankness submitted that the petitioner may be allowed to withdraw the writ petition with liberty to approach the State – respondents/competent authority. In our considered view, the prayer for withdrawal should be allowed, and, accordingly, it is allowed thus closing the writ petition on withdrawal, with liberty to approach the State – respondent/competent authority in the matter, if so advised.</p> <p style="text-align: right;">N. S. <i>to the petitioner</i></p> <p style="text-align: right;">( N. Surjamani Singh ) <u>Chief Justice (Acting)</u></p> <p style="text-align: right;"><i>Subba</i> ( A. P. Subba ) <u>Judge</u></p>	

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